

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Ins) No. 372 of 2019

IN THE MATTER OF:

Takshvi TMT Mills Pvt. Ltd.Appellant

Vs.

Vijay Kumar V. Iyer & Ors.Respondents
RP of SPS Steel Rolling Mills Ltd.

Present:

For Appellant: Mr. Gaurav Gupta and Mr. Sparsh Prasad, Advocates

For Respondents: Mr. Anup Kumar, Advocate for R-2
Ms. Misha and Mr. Nikhil Mathur, Advocates for RP
Ms. Harshita Verma, for Suspended Directors

With

Company Appeal (AT) (Ins) No. 390 & 474 of 2019

IN THE MATTER OF:

Takshvi TMT Mills Pvt. Ltd.Appellant

Vs.

Vijay Kumar V. Iyer & Ors.Respondents
RP of SPS Steel Rolling Mills Ltd.

Present:

For Appellant: Mr. Gaurav Gupta and Mr. Sparsh Prasad, Advocates

For Respondents: Mr. Anup Kumar, Advocate for R-2
Ms. Misha and Mr. Nikhil Mathur, Advocates for RP
Ms. Harshita Verma, for Suspended Directors

With

Company Appeal (AT) (Ins) No. 447 of 2019

IN THE MATTER OF:

Takshvi TMT Mills Pvt. Ltd.Appellant

Vs.

Vijay Kumar V. Iyer
RP of SPS Steel Rolling Mills Ltd. & Anr.

....Respondents

Present:

For Appellant: Mr. Gaurav Gupta and Mr. Sparsh Prasad, Advocates

For Respondents: Mr. Anup Kumar, Advocate for R-2
Ms. Misha and Mr. Nikhil Mathur, Advocates for RP
Ms. Harshita Verma, for Suspended Directors

ORDER

19.09.2019 Learned Counsel for the Appellant(s) prays for and is allowed ten days' time to file Rejoinder.

Post these appeals 'for Admission (After Notice)' **15th October, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

Akc/Sk